

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

RAJYA SABHA
UNSTARRED QUESTION NO. 787
TO BE ANSWERED ON 02.12.2024

SUSTAINABLE DEVELOPMENT GOALS

787 SHRI KARTIKEYA SHARMA:

Will the Minister of PLANNING be pleased to state:

- (a) whether initiatives have been undertaken to propel commitment of achieving each of the 17 Sustainable Development Goals (SDGs), if so, details of SDG-wise initiatives thereof;
- (b) the bottlenecks identified by Government in its course of achieving the SDGs and steps taken to address the same, if so, details thereof; and
- (c) whether the State Governments' participation is being ensured in fulfilling these commitments, if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(RAO INDERJIT SINGH)

- (a) & (c) The Government of India and States/Union Territories (UTs) are actively working towards achieving the 17 Sustainable Development Goals (SDGs). The key initiatives include aligning SDG targets with relevant schemes and departments, developing State/UT specific SDG vision documents, expanding the indicator framework to district and block levels, setting up of SDG coordination and acceleration centres to promote localisation and integrating the State/UT budgets with the SDGs. NITI Aayog, as the nodal agency responsible for coordinating efforts on SDGs, provides support to States/UTs in developing the sub-national level monitoring frameworks, which helps them to track the SDGs. It evaluates the performance of States/UTs through the SDG India Index, promotes SDG localisation, and encourages a competitive spirit among States and UTs.

(b) NITI Aayog releases the SDG India Index Report to monitor the progress and challenges of SDGs across States/UTs. The report evaluates the performance of all States and UTs, benchmarking them based on their overall achievements across various goals. The challenges are unique to each State/UT and are addressed by the respective governments.
